GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1482 TO BE ANSWERED ON 29.07.2025

POST-MATRIC SCHOLARSHIP SCHEME IN TAMIL NADU

1482. SHRI MALAIYARASAN D:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the status of the implementation of the Post-Matric Scholarship Scheme for Scheduled Castes (SC) students during the last academic year in the country including Tamil Nadu during the last academic year;
- (b) the total number of SC students who benefited from the Post-Matric Scholarship Scheme in Tamil Nadu in the last financial year, along with the financial assistance provided to each student under the scheme, State-wise including Tamil Nadu;
- (c) the steps taken by the Government to ensure that eligible SC students are aware of the scheme and are able to apply for and receive the scholarship on time;
- (d) whether the Government has conducted any assessment of the impact of the Post-Matric Scholarship Scheme on the academic progress of SC students State-wise including Tamil Nadu and if so, the details of the findings; and
- (e) whether the Government has any proposals to enhance or modify Post-Matric Scholarship Scheme to increase its reach & benefit more SC students especially those pursuing higher education, State-wise including Tamil Nadu?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) & (b): The Ministry of Social Justice and Empowerment, is implementing Centrally sponsored 'Post-Matric Scholarship Scheme for Scheduled Caste (SC) students in the SC populated States/Union Territories (UTs), The details of numbers of beneficiaries and Central Share released under the Scheme State wise including Tamil Nadu during the last FY 2024-25 are as follows:

SI. No.	States/UTs	No. of Beneficiaries	Released Central Share (Rs. in Cr.)
1	ANDHRA PRADESH	3,03,298	605.71
2	ASSAM	12,073	8.74
3	BIHAR	73,615	23.97
4	CHANDIGARH	1,253	2.70
5	CHHATTISGARH	87,675	39.96
6	DELHI	4,692	22.19
7	GOA	58	0.08
8	GUJARAT	1,57,584	399.93
9	HARYANA	55,444	94.89
10	HIMACHAL PRADESH	33,149	35.64
11	JAMMU & KASHMIR	6,567	4.09
12	JHARKHAND	57,784	45.04
13	KARNATAKA	4,04,008	422.90
14	KERALA	1,47,531	160.70
15	MADHYA PRADESH	6,36,303	486.74
16	MAHARASHTRA	3,62,808	929.92
17	MANIPUR	7,938	6.76
18	MEGHALAYA	25	0.10
19	ODISHA	1,91,873	181.51
20	PUDUCHERRY	2,694	3.20
21	PUNJAB	2,94,284	410.42
22	RAJASTHAN	2,29,002	180.59
23	SIKKIM	172	0.44
24	TAMIL NADU	9,34,793	1032.09
25	TRIPURA	19,849	51.61
26	UTTAR PRADESH	6,44,827	366.02
27	UTTARKHAND	26,216	19.69
28	WEST BENGAL	1,08,693	26.63
Total		48,04,208	5,562.24

- c. Steps being taken by the Government to ensure that eligible SC students are aware of the Scheme and all eligible SC students are able to apply for and receive the scholarship in time are:
 - i. Advertisements to promote outreach and increase awareness;
 - ii. Scheme snippets are uploaded on social media platforms;
 - iii. Advertisements are published in National and regional newspapers in Hindi, English and regional languages.

In addition, State Governments / UTs as per scheme guidelines also arrange regular awareness drive through the Gram Panchayat Notice Boards, school committees, discussions in the parent-teacher association meetings and other awareness measures.

- d. There has been no assessment on the academic progress of SC students under the Post-Matric Scholarship Scheme for SC Students.
- e. The Scheme guidelines were framed after discussions and deliberations with stakeholders and with the approval of Cabinet in 2021 for a five year period till FY 2025-26.
